

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
ELBIT PLAZA INDIA MANAGEMENT SERVICES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	ELBIT PLAZA INDIA MANAGEMENT SERVICES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	25/06/2007
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Roc Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140KA2007PTC051656
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No.2620 (Old No. 101/A), 26th Main, 38th Cross, Jayanagar 9th Block, Bangalore, Karnataka, India, 560069
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10.03.2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 79634233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid up to 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	09.04.2025

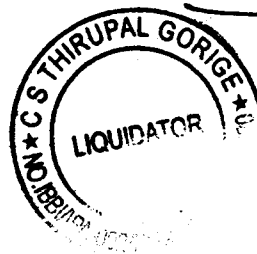
Notice is hereby given that Elbit Plaza India Management Services Private Limited has commenced voluntary liquidation on 10.03.2025.

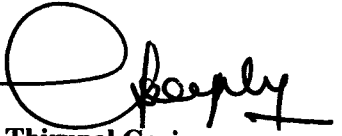
The stakeholders of Elbit Plaza India Management Services Private Limited are hereby called upon to submit a proof of their claims, on or before 09.04.2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11.03.2025
Place: Bangalore




Thirupal Gorige
Liquidator